

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2014

Dated: 6th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd. ...Appellant(s)

Vs.

**Orissa Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Som Raj Chaudhury

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.09.2018.**

**(S. D. Dubey)
Technical Member**

ts/mk

**(Justice Manjula Chellur)
Chairperson**